

2018
High Court, Appellate Side
Calcutta

DATED: CALCUTTA, THE 09th JULY, 2018

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up the 15 (fifteen) vacancies declared vide Court's Notification No. 1675-R(JS) dated 18.04.2018, through **Normal Promotion, 2018**, for the 45 eligible WBJs Officers (as listed in the schedule enclosed) in the rank of ADJ, FTC belonging to the cadre of Civil Judge (Senior Division).

Venue : **Video Conference Court Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **16th, 17th, 18th & 19th July, 2018**
(11 officers on first three days and 12 officers on last day as per enclosed schedule)

Time : **03:00 P.M. onwards.**

Reporting time & Place : **2.30 P.M. at the Chamber of the Registrar
General, Main Building, 1st Floor, High Court,
Calcutta**

SCHEDULE OF VIVA-VOCE FOR NORMAL PROMOTION 2018

ON 16.07.2018

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Gour Sundar Banerjee	ADJ, FTC-3, Krishnanagar, Nadia
2.	Shri Somnath Mukherjee	ADJ, FTC-1, Kandi, Murshidabad
3.	Shri Prodip Barman	ADJ, FTC-2, Basirhat, North 24-Parganas
4.	Smt. Sulagna Dastidar	ADJ, FTC-2, Paschim Medinipur
5.	Shri Nilanjan Dey	ADJ, FTC-2, Lalbagh, Murshidabad
6.	Smt. Rajashree Basu Adhikary	ADJ, FTC-7, Alipore, South 24-Parganas
7.	Shri Abhijit De	ADJ, FTC-2, Barrackpore, North 24-Pgs.
8.	Smt. Asima Pal	ADJ, FTC-1, Alipore, South 24-Parganas
9.	Shri Tapas Chandra Das	ADJ, FTC-1, Barrackpore, North 24-Parganas
10.	Mr. Jahangir Kabir	ADJ, FTC-1, Basirhat, North 24-Parganas
11.	Shri Suresh Biswakarma	ADJ, FTC, Bankura

ON 17.07.2018

12.	Shri Bibhuti Narayan Singh	ADJ, FTC-3, Berhampore, Murshidabad
13.	Shri Alope Kumar Choudhury	ADJ, FTC, Durgapur, Burdwan
14.	Sri Anil Kumar Prasad	ADJ, FTC, Haldia, Purba Medinipur
15.	Smt. Dipali Shrivastava (Sinha)	ADJ, FTC-1, Paschim Medinipur
16.	Sri Pijush Kanti Roy	ADJ, FTC, Cooch Behar
17.	Shri Haradhan Mukhopadhyay	ADJ, FTC-2, Contai, Purba Medinipur
18.	Shri Sudipta Bhattacharjee	ADJ, FTC, Baruipur, South 24-Parganas
19.	Shri Rana Dam	ADJ, FTC-3, Alipore, South 24-Parganas
20.	Shri Bishnu Baran Mondal	ADJ, FTC-1, Purulia
21.	Shri Binoy Kumar Pathak	ADJ, FTC-1, Bongaon, North 24-Parganas
22.	Shri Madan Mohan Mishra	ADJ, FTC-3, Barrackpore, North 24-Parganas

ON 18.07.2018

23.	Shri Ambarish Ghosh	ADJ, FTC-1, Diamond Harbour, South 24-Pgs.
24.	Shri Debabrata Kundu	ADJ, FTC, Ranaghat, Nadia
25.	Shri Anjan Kumar Sengupta	ADJ, FTC-2, Burdwan
26.	Smt. Madhumita Roy-III	ADJ, FTC-2, Kandi, Murshidabad
27.	Shri Ananda Kumar Tiwari	ADJ, FTC-3, Paschim Medinipur
28.	Shri Srikumar Goswami	ADJ, FTC-3, Howrah
29.	Kazi Abul Hasem	ADJ, FTC-1, Jangipur, Murshidabad
30.	Shri Anjan Kumar Sarkar	ADJ, FTC-1, Berhampore, Murshidabad
31.	Shri Hiranmoy Sanyal	ADJ, FTC-3, Malda
32.	Shri Asis Kumar Mukherjee	ADJ, FTC-4, Diamond Harbour, S. 24-Parganas
33.	Shri Somnath Bhattacharya	ADJ, FTC, Kalyani, Nadia

ON 19.07.2018

34.	Shri Pijush Ghosh	ADJ, FTC-2, Purulia
35.	Shri Binay Kumar Prasad	ADJ, FTC-2, Raiganj, Uttar Dinajpur
36.	Shri Baishnab Sarkar	ADJ, FTC-4, Barasat, North 24-Parganas
37.	Shri Umesh Singh	ADJ, FTC-1, Krishnanagar, Nadia
38.	Shri Tapas Kumar Roy	ADJ, FTC, Siliguri, Darjeeling
39.	Shri Himadri Shankar Ghosh Hazra	ADJ, FTC-1, Jalpaiguri
40.	Molla Asgar Ali	ADJ, FTC, Dubrajpur, Birbhum
41.	Shri Bibekananda Sur	ADJ, FTC, Kalna, Burdwan
42.	Smt. Manjushree Mondal	ADJ, FTC-1, Bichar Bhavan, Calcutta
43.	Shri Viswaroop Sett	ADJ, FTC-1, Asansol, Burdwan
44.	Shri Santanu Dutta	ADJ, FTC-1, Sealdah, South 24-Parganas
45.	Shri Saugata Chakraborty	ADJ, FTC-2, Berhampore, Murshidabad

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Burdwan** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-vice** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **“Leave on Duty”**.

By Order,

The 09th July, 2018.

**Sd/-
Registrar General-cum-Secretary
Selection Board, High Court,
Calcutta.**

2018
High Court, Appellate Side
Calcutta

No. 3058-RG

Dated, Calcutta the 09th July, 2018

**From: Sri Subhasis Dasgupta,
Registrar General-cum-Secretary,
Selection Board,
High Court, Calcutta.**

**To : (I) All the District Judges of West Bengal
(excluding Hooghly and Dakshin Dinajpur)**

(II) The Chief Judge, City Sessions Court, Calcutta

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) towards filling up 15 (fifteen) vacancies declared vide Court's Notification No. 1675-R(JS) dated 18.04.2018 through Normal Promotion, 2018, involving 45 eligible WBJs officers in the feeder rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that viva-voce of 45 eligible WBJs officers in the rank of ADJ, FTC, belonging to the cadre of Civil Judge (Senior Division) in the process of selection and promotion to the post of Additional District & Sessions Judge in the cadre of District Judge (Entry Level) through Normal Promotion, 2018, is scheduled to be held on and from **16th, 17th, 18th and 19th July, 2018**, as per the schedule being published in Court's website.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the officers from the adjoining districts viz. **Kolkata, Howrah, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Burdwan** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule and posted in your judgeship accordingly.

This may be treated as important and urgent.

For further information, if any, the officers are requested to visit the Court's website **www.calcuttahighcourt.gov.in**. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.45 p.m.), over Phone No. 033-2254-8065/8226.

Yours faithfully,

Sd/-
(Subhasis Dasgupta)
Registrar General-cum-Secretary
Selection Board

Encl: Schedule of Viva-voce (3 sheets)